

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 50/(MAH)/2016  
CA No.

CORAM:

Present:

SHRI SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.11.2016

NAME OF THE PARTIES: Manju Gupta

V/s.

M/s. Sat Industries Limited

SECTION OF THE COMPANIES ACT: 241 & 242 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
1	KAMAL AGRAWAL	CA - AR-Applicant	<i>[Signature]</i>

Order

CP No.50/241 & 242/ NCLT/MB//MAH/2016

At request of the parties, list this matter for hearing on 16.12.2016.

sd/-

**B.S.V. PRAKASHKUMAR**  
Member (Judicial)

sd/-

**V. NALLASENAPATHY**  
Member (Technical)